

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1389 OF 2018 IN  
APPEAL NO. 135 OF 2018 &  
IA NOS. 631, 728 & 641 OF 2018**

**Dated: 11<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Haryana Power Purchase Centre (HPPC) & Ors. .... Appellant(s)  
Versus  
GMR Kamalanga Energy Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee  
Mr. Yashaswi Kant for R-1  
  
Mr. Ravi Kishor  
Ms. Rajshree Choudhary for R-2

Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

Mr. Puneet Parihar  
Mr. Nishant Kumar  
Mr. Anish Upadhyay for R-5

**ORDER**

Heard learned counsel for the parties.

**Reserved for Orders.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

tpd/mkj